

## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

:

**PETITION NUMBER** 

: TCA/94/CAA/2017

NAME OF THE TRANSFEROR

: DALMIA CEMENT (BHARAT) LTD & ADHUNIK

CEMENT LTD

NAME OF THE TRANSFERRE

: ADHUNIK MSP CEMENT ASAM LTD

**UNDER SECTION** 

: 230

S.No. Name (in Capital)

Represented by

Signature

1. VISHNU MOYAN

For Petitioner

## ORDER

Counsel for petitioner present and sought time for making submissions in regard to the meeting of the unsecured creditors. Time extended at request. Put up on 28.07.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy) Member (Judicial)

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